

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 18767/2017

M/S MEKASTER TELEMATICS LTD. THROUGH ITS MANAGING DIRECTOR
Appellant(s)

VERSUS

M.D., PRADESHIYA INDUS. Respondent(s)
)

Date : 25-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Prerana Chaturvedi, Adv.
Mr. Rajesh Srivastava, AOR

For Respondent(s)

Mr. Himanshu Shekhar, AOR
Mr. Ajay Sharma, AOR
Mr. Akshat Kumar, AOR
Mr Amit Sharma, Adv.
Ms Swarupma Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 6 are duly served/represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
25.04.2018

hj